

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 3rd DAY OF JANUARY 2002

M.A.No.5473/01

D.No.6320 of 2001 OA 1593/01

CORAM :

HON.MR.RAFIQ UDDIN, MEMBER(J)

HON.MR.C.S.CHADHA, MEMBER(A)

Phool Chandra Patel

... Applicant

(By Adv: Shri R.K.Maurya)

Versus

1. Union of India through Secretary
Ministry of Communication,
Department of Post and Telegraph
New Delhi.
2. Director, Postal Services
Allahabad.
3. Superintendent of Post Offices
Allahabad Mandal, Allahabad.
4. Sub Divisional Inspector(Posts)
Bharwari Sub-Division
Allahabad.

... Opp.PARTIES

(By Adv: Shri R.C.Joshi)

O R D E R(Oral)

Hon.Mr.Rafiq Uddin, J.M.

The applicant while working as Extra Departmental Branch post Master Post office Gorigo Allahabad was dismissed from service after holding departmental inquiry vide impugned order dated 27.12.99 passed by the Senior Superintendent of Post Offices Allahabad, Respondent no.3. The applicant has challenged the validity of his dismissal order by means of this OA.

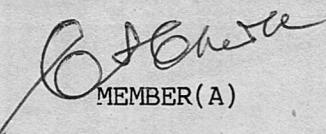
We have heard Shri R.K.Maurya counsel for the applicant and Shri Ganga Ram Gupta, brief holder of Shri R.C.Joshi learned counsel for the respondents. It has been pointed out by the learned counsel for the applicant that statutory appeal filed by the applicant on 10.4.2000 is still pending before the Appellate Authority, namely Director Postal Services, Allahabad, respondent no.2 The learned counsel for the applicant, therefore submits that this application

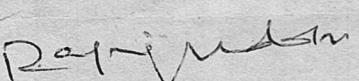
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may be disposed of finally with the direction to the respondent no.2 to consider and dispose of his appeal by a reasoned and speaking order.

Accordingly, this application is disposed of finally with a direction to the respondent no.2 to consider and decide the appeal of the applicant within a period of two months from the date a copy of this order is filed before him. There will be no order as to costs.

 MEMBER (A)

 MEMBER (J)

Dated: 3rd January, 2002

Uv/